

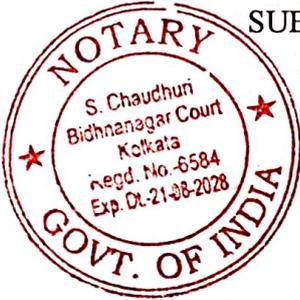
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BEFORE THE NATIONAL GREEN TRIBUNAL  
(EASTERN ZONE BENCH, KOLKATA)

MISCELLANEOUS APPLICATION No.03/2024/EZ

IN  
ORIGINAL APPLICATION NO. 06/2021



SUBHAS DATTA

.....Applicant

-Versus-

STATE OF WEST BENGAL & ORS.

...Respondents

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE ADDITIONAL CHIEF SECRETARY, ENVIRONMENT DEPARTMENT, GOVERNMENT OF WEST BENGAL IN PURSUANT OF THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONAL BENCH DATED 29.07.2025

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Filed by

*Ar. Bojyoti Chakrabarti*  
Advocate.  
STATE OF WEST BENGAL

Advocate

(M): 9007035534

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BEFORE THE NATIONAL GREEN TRIBUNAL  
(EASTERN ZONE BENCH, KOLKATA)



MISCELLANEOUS APPLICATION No.03/2024/EZ

IN  
ORIGINAL APPLICATION NO. 06/2021

SUBHAS DATTA

.....Applicant

-Versus-

SL. NO.....240...../20...25

STATE OF WEST BENGAL & ORS.

BEFORE THE NOTARY PUBLIC  
AT BIDHANNAGAR  
DIST.-NORTH 24 PARGANAS

...Respondents

STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE ADDITIONAL CHIEF SECRETARY, ENVIRONMENT DEPARTMENT, GOVERNMENT OF WEST BENGAL IN PURSUANT OF THE ORDER OF THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN ZONAL BENCH DATED 29.07.2025

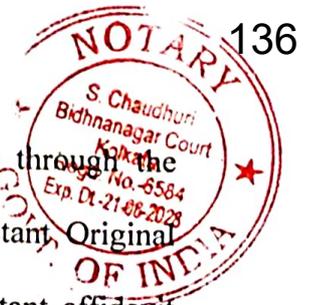
**Most Respectfully Sheweth**

I, Smt. Roshni Sen, D/o- Late Saibal Kanti Sen , aged about 58 years, by occupation service, having office at Prani Sampad Bhawan, 5<sup>th</sup> Floor, LB-2, Sector III, Salt Lake, Kolkata- 700106, do hereby solemnly affirm and declare as follows:-

1. That, I am holding the post of Additional Chief Secretary, Environment Department, Government of West Bengal and I have made myself well acquainted

12 AUG 2025

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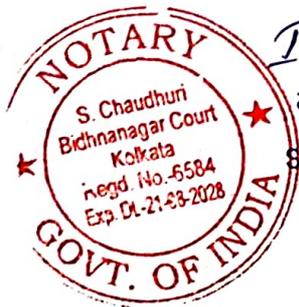


with the facts and circumstances of instant case and have gone through the documents and reports pertaining to the subject matter of the instant Application 70/2024/EZ. Hence, I am competent to affirm the instant affidavit before this Hon'ble Tribunal.

2. That, this affidavit is being affirmed in pursuant to the solemn Order passed by this Hon'ble Tribunal, Eastern Zonal Bench dated 29.07.2025 wherein there is direction upon the Additional Chief Secretary, Department of Environment to file affidavit addressing the issue with categorical averments as to whether State reservations on three recommendations of the Technical Scrutiny Committee have been forwarded to the MoEF&CC or not and why reply, if any, has been received from the MoEF&CC.
3. That in compliance to the directions of this Hon'ble Tribunal, it is humbly submitted that letter has been issued to Secretary, Ministry of Environment, Forest & Climate Change on 11.08.2025 stating that recommendations on Coastal Zone Management Plan (CZMP) as made by the Technical Scrutiny Committee on 17.12.2024 have been accepted with observations that cases coming before State Coastal Zone Management Authority, West Bengal will be considered on case to case basis. After incorporating necessary changes, the draft CZMP, 2019 will be submitted before the Technical Scrutiny Committee for consideration.  
Copy of the letter addressed to Secretary, Ministry of Environment, Forest & Climate Change dated 11.08.2025 is marked and annexed herewith as **Annexure R/1**.
4. That the reply is true to the best of my knowledge and belief, which I derived from the office record.

12 AUG 2025

That it is therefore respectfully prayed that the Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.



Identified by me  
*Sibojyoti Chakrabarti*  
 Advocate.  
 STATE OF WEST BENGAL 12.08.2025

*Roshni Sen*  
 DEPONENT



### VERIFICATION

I, Smt. Roshni Sen, Additional Chief Secretary, Government of West Bengal do hereby solemnly affirm and declare that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this 12<sup>th</sup> day of August, 2025.

Identified by me  
*Sibojyoti Chakrabarti*  
 Advocate. 12.08.2025-  
 STATE OF WEST BENGAL

*Roshni Sen*  
 DEPONENT

*S. Chaudhuri*  
 S. CHAUDHURI  
 ★ NOTARY ★  
 GOVT. OF INDIA  
 Regd. No.-6584/08  
 Bidhannagar Court  
 Dist.-North 24 Pgs

12 AUG 2025



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Environment Department  
GOVERNMENT OF WEST BENGAL

PRANISAMPAD BHAWAN, 5th Floor, LB-2, Sector III, Salt Lake, Kolkata - 700 106  
Ph.: (033) 2335 2742 (O), Fax : (033) 2335 0271, E-mail : acsenwb@gmail.com

No: 65 ACS/2025

Date : 11<sup>th</sup> day of August, 2025

From: *Roshni Sen, IAS*  
*Additional Chief Secretary*  
*Department Environment*

To: *The Secretary,*  
*Ministry of Environment, Forest & Climate Change,*  
*Government of India,*  
*Indira Paryavaran Bhavan,*  
*Jorbagh Road, New Delhi-110003*

Subject: Updation of Coastal Zone Management Plan, 2011 as per the provisions of CRZ Notification, 2019.

Ref: Minutes of the CZMP Technical Scrutiny Committee meeting held on 17.12.2024

Sir,

In respect to the above subject and reference regarding updation of CZMP, 2011 of West Bengal as per the provisions of CRZ Notification, 2019, this is to inform that the recommendations as made by the CZMP Technical Scrutiny Committee in its meeting dated 17.12.2024 have been accepted with the observations that cases coming before SCZMA will be considered on a case to case basis.

The draft CZMP, 2019 after making the necessary changes as mentioned in the above referenced minutes would be submitted to the Technical Scrutiny Committee for consideration.

Yours faithfully,

*Roshni Sen*

Additional Chief Secretary,  
Department of Environment,  
Govt. of West Bengal.